

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.604**  
**IB-644/ND/2023**

**IN THE MATTER OF:**

**Kapil Kumar**

**...PETITIONER**

**Vs.**

**Solitaire infomedia Pvt. Ltd**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 22.03.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Ms. Harimohana, Adv.**

**For the Respondent/Corporate Debtor :**

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Respondents are already set *ex parte* vide order dated 21.02.2024. List the matter for argument on **06.05.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**